

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 28

IA 1290/2020 IA 2483/2020 IA 437/2021 IA 4619/2023

In C.P. (IB)/4738(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.04.2024

NAME OF THE PARTIES: PLASTIBLENDS INDIA LTD V/s NEO CORP
INTERNATIONAL LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1290/2020 –

1. Mr. Mohammed Varawala, Advocate i/b Fortis India Law appeared for the Applicant.
2. Learned Counsel for the Applicant seeks some time to peruse the reply contending that reply was received 2 days ago.
3. Time granted.
4. List this IA on **04.06.2024** for hearing.

IA No. 2483/2020 & 4619/2023 –

1. Mr. Mohammed Varawala, Advocate i/b Fortis India Law appeared for the Applicant.
2. Ms. Jill Rodricks, Advocate appeared for the Respondent no. 1 & 2.

3. Learned Counsel for the Respondent no. 1 & 2 submits that their reply is ready. However, they could not file the same on DMS portal. They are directed to approach Registry for the same.
4. List these IAs' on **04.06.2024** for hearing.

IA No. 437/2021 –

1. Mr. Amit Tungare, Advocate appeared for the Applicant.
2. Mr. Mohammed Varawala, Advocate i/b Fortis India Law appeared for the Respondent.
3. Learned Counsel for the RP seeks some time to argue the matter.
4. List this IA on **04.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna